


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 84/BB/ 2017	-	Admission	Rule-6 of IB	Sterling Brass Industries Manufactures & Exporters Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sangeetha.M.S for CCI-Legal	Operational Creditor	

Counsel for petitioner is present. The matter is listed today for admission. Counsel for petitioner requested time to comply the objections raised by the Registry.

List it on 06.10.2017.


MEMBER (J)


MEMBER (T)